

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 05/2004
RT CP (CAA) No. 182/Chd/HP/2017**

In the matter of:

M/s. Morepan Laboratories.

...Petitioner.

Present: Mr. Satpal Dhamija Advocate for petitioner.
Dr. Raj Singh, Registrar of Companies, Punjab & Chandigarh and
Himachal Pradesh.

Arguments heard. Reserved.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 14, 2017
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